

HIGH COURT OF JUDICATURE FOR RAJASTHAN JODHPUR

D.B. Criminal Misc Suspension Of Sentence Application (Appeal) No. 220/2022

Asharam @ Ashumal

----Petitioner

Versus

State Of Rajasthan

----Respondent

For Petitioner(s)

Mr. Devdutt Kamat, Senior Advocate (through VC) assisted by Mr. R.S. Saluja.

Mr. Rajesh Inamdar, through VC.

or Respondent(s) : Mr. R.R. Chhaparwal, PP

Mr. P.C. Solanki

HON'BLE MR. JUSTICE SANDEEP MEHTA HON'BLE MR. JUSTICE VINIT KUMAR MATHUR

Order

24/05/2022

Learned Public Prosecutor has not filed reply. Last opportunity is granted to him for doing the needful.

List on 30.06.2022.

(VINIT KUMAR MATHUR),J

(SANDEEP MEHTA),J

7-/Devesh/-